

DIVISION BENCH
COURT - I

O-216

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA)/4(KB)2024
IN
C.A.(CAA)/133(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	SWITCHING AVO ELECTRO POWER LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance via video conference/physically

Mr. Vikash Kumar, CA

] For Petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **09.08.2024**.

Satyajit Roy
(Court Officer)